

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT. PET. (C) Nos.184-198/2015 In SLP(C) Nos.14964-14978/2014

LEKHRAJ MEGHJI SOLANKI AND ANR. & ANR. Petitioner(s)

VERSUS

RAM SANBHEE BABULAL AND ORS. & ORS. Respondent(s)

WITH

CONMT. PET.(C) Nos.219-281/2015 In SLP(C) Nos.15007-15069/2014 (IX)

CONMT. PET.(C) Nos.204-217/2015 In SLP(C) Nos.14980-14993/2014 (IX)

Date : 02-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Shekhar Naphade, Sr. Adv.
Mr. Vinay Navare, Sr. Adv.
Mr. Mayuresh S. Lagu, Adv.
Mr. Amol Chitale, Adv.
Mr. Sourabh Tandon, Adv.
Ms. Pragya Baghel, AOR

For Respondent(s) Mr. Yadav Narendra Singh, AOR

Mr. Aaditya A. Pande, Adv.
Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Geo Joseph, Adv.

Mr. Kumar Dushyant Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List on 06.05.2022.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER